



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FINAL DISPOSAL AT ADMISSION STAGE -			
1 WA/352/2024 FIXED	NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS (B)	MS. T SOM MR H DAS MS. U HAZARIKA	MR. M K CHOUDHURY (R-4) MR S KHOUND(R-4) MR D J MEDHI(R-4) SC, FISHERY
WITH 2 WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
WITH I.A.(Civil)/1062/2024 in WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
WITH I.A.(Civil)/1891/2024 in WA/113/2024	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY
WITH 3 WA/120/2024	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
HEARING			
4 WA/185/2017 CAVT. NO. 512/17	THE STATE OF ASSAM AND ANR. Versus ON THE DEATH OF SRI ANANTA RAM NATH, HIS LEGAL HEIRS AND 25 ORS.	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN FOR CAVEATOR MR.C P SHARMA

	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
5	WITH WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
6	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
6	WP(C)/3590/2018	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
7	WP(C)/2066/2019 FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
8	WITH WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
9	PIL/41/2021	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
10	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
11	WP(C)/2495/2022	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
12	WA/224/2023	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
13	WA/253/2023	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A

14	WITH WA/126/2023	KHIRESWARI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
15	WITH WA/234/2023	ANIL KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE
16	WITH WA/316/2023	THARO ASHANGBI SINGHA AND 13 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
17	WITH WA/317/2023	BICHITRA KR. BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
18	WA/268/2023 CAVT. NO.07442/023,	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
19	WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
	WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA		
20	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
21	WA/342/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
22	WA/398/2023	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r-2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
23	WA/198/2024 B/O	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025

13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2041/2024 PART-HEARD, FIXED, WITH LCR	ASIA KHATUN @ ASIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR A A DEWAN MR F U BARBHUIYA MS S DAS MR M K DAS MS. S BASU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/217/2025 FIXED, WITH LCR	MD. NURUL ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	WP(C)/1098/2017 FIXED	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
4	WP(C)/5616/2022 FIXED	ABDUL GAFUR ALI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/7632/2022 FIXED, WITH LCR, IN WP(C)/5122/2016 (D/O)	MD. MAINUL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC MR. J HANDIQUE SC REVENUE DEPT GOVT OF ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/7059/2024 FIXED	BASATAN NESSA @ BASATON NESSA Versus UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/4054/2024 in WP(C)/7059/2024	BASATAN NESSA @ BASATON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

HEARING

7	WP(C)/2757/2018 WITH LCR	ROMJAN ALI @ ROMJAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA	ASSTT.S.G.I.
8	WP(C)/6983/2018 FIXED, WITH LCR	ANUKUL HAZONG Versus THE UNION OF INDIA AND 7 ORS.	MR H TALUKDAR MS D DAS MS M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/8634/2018 FIXED, WITH LCR	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/535/2019 WITH LCR	KALPANA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/537/2019 WITH LCR	MOHAN SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/538/2019 WITH LCR	MOFIZ UDDIN @ MAFISHUDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/544/2019 WITH LCR	HASHEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
14	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
15	WP(C)/673/2019 WITH LCR	UMERA BEGUM Versus UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. S C KEYAL MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/6850/2019 FIXED, WITH LCR	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. M DEKA MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

WITH
[I.A.\(Civil\)/3752/2024](#)
in WP(C)/6850/2019

AINAL MANDAL
Versus
THE UNION OF INDIA AND 5 ORS.

MR. SURAJIT DAS
MRS P RAI
MR H BEZBARUA
MR. J ABBAS
MR. J ABBAS
MS. B LASKAR
I HOQUE
MS. H G DAS

SC, NRC
DY.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

17 [W.P.\(CrI.\)/26/2022](#)

PEERU @ PIRU AND ANR.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED

MR D KALITA (R-8)
GA, ASSAM
MR B PRASAD (R-8)

18 [WA/54/2022](#)
CAVT. NO.09322/021,
FIXED, WITH OFFICE NOTE

THE STATE OF ASSAM AND ANR
Versus
MD. NUR SHAHED ALI AND 2 ORS

MR. A CHAMUAH

MR. B D KONWAR SR. ADV.
MR J SINGH
FOR CAVEATOR

19 **WITH**
[WA/307/2021](#)

JOYNAB KHATUN
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. M K CHOUDHURY
MR S HOQUE
MR P BHARDWAJ

SC, HIGHER EDU
MR. B D KONWAR SR. ADV.
MR J H SAIKIA (R-4)
FOR CAVEATOR

20 [WA/295/2022](#)
FIXED, WITH OFFICE NOTE

THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LTD.
Versus
SPANDAN DAS AND 30 ORS.

MR P SHARMAH
SC, AFDC

MR. B D KONWAR SR. ADV.
GA, ASSAM

21 [WP\(C\)/1203/2022](#)
WITH OFFICE NOTE, FIXED

SABITA PHUKAN MAJUMDAR AND 7 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR
MR H K DAS
MR. M P SARMA
MR. U PATHAK
MR. A BORO

GA, ASSAM
MS. M BHATTACHARJEE,
ADDL. SR. GA, ASSAM (R-1
& 3)
MR P NAYAK, SC, GAD &
FINANCE DEPTT. (R-2 & 4)
MR D SAIKIA, AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025

25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/183/2025 FIXED	KABINDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, FISHERY SC, FINANCE
2	WP(C)/418/2025 FIXED	DILAL UDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR R SENSUA MR. K MOHAMMED	SC, P AND R.D.
ADMISSION				
3	WP(C)/8061/2022 FIXED	KAKU MONI SAIKIA AND 51 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
4	WP(C)/2193/2023 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	SC, F C I
5	WP(C)/6647/2023 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
6	WP(C)/1624/2024 FIXED	SUBHASH NATH MAZUMDAR Versus UNION OF INDIA AND 3 ORS	MR G GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM MR G BAISHYA DY.S.G.I. SC, GHC SC, FINANCE
7	WP(C)/5645/2024 FIXED	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
8	WITH WP(C)/5804/2024	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH

9	WP(C)/6448/2024 FIXED	KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
10	WP(C)/6450/2024 FIXED	JINTU DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY(C.G.C) DY.S.G.I.
11	WP(C)/6456/2024 FIXED	NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	MR. S S ROY(C.G.C) DY.S.G.I.
12	WP(C)/6459/2024 FIXED	PANKAJ DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY(C.G.C) DY.S.G.I.
13	WP(C)/6474/2024 FIXED	DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. S S ROY(C.G.C) DY.S.G.I.
14	WP(C)/6513/2024 FIXED	RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	MS. B SARMA (R-1) DY.S.G.I.
15	WP(C)/6661/2024 FIXED	ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.
ORDERS				
16	Cont.Cas(C)/388/2024 FIXED	JAYANTA KUMAR DEV Versus DEBASISH GANGOPADHYAY AND ANR	MR S CHAKRABORTY	MR. A GANGULY(R- 1,2) MR. A DHANUKA(R- 1,2)
HEARING				
17	WP(C)/6405/2014	PARVEZ MOHAMMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.K BUI	GA, ASSAM MR.S BORAH SC, GMC
18	WP(C)/3657/2015	MD. SIDDIQUE ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAMR1,4, and5 SC, AG(R6) SC, REVENUE SC, PENSION(R3) SC, FINANCE(R2)
19	WP(C)/5610/2015	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR. M P SARMA MR A CHAKRABORTY MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
20	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
21	WP(C)/3876/2016	GS 157726 W RATNESWAR MAJUMDAR and 58 ORS Versus THE UNION OF INDIA and 9 ORS	MR.P MAHANTA MR.P SAIKIA	C.G.C. MRS A GAYAN(R- 1-10) ASSTT.S.G.I.
22	WP(C)/379/2017 WITH LCR	DULAL KUMAR TALUKDAR and ANR. Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
23	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

24	WP(C)/4595/2020	RANJIT KUMAR NEOG Versus THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. R C SAIKIA (R-9,10,11,12) S N SARMA (R2 TO 8) MS. K SAIKIA (R-9,10,11,12) MR. M HUSSAIN (R2 TO 8) MS. N DEY (R-12) MR. K KALITA (R2 TO 8) MR. C K S BARUAH MS. S GHOSH (R2 TO 8) MS N SHARMA (R-9,10,11,12) ASSTT.S.G.I.
25	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL GA, ASSAM
26	WP(C)/1210/2023	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM
27	WP(C)/1349/2023 B/O	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
28	WP(C)/6917/2023 FIXED	BEDANTA DEKA Versus THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA
	WITH I.A.(Civil)/3208/2024 in WP(C)/6917/2023	THE CENTRAL BANK OF INDIA AND 3 ORS Versus BEDANTA DEKA AND 2 ORS	MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA	MR. R P SARMAH MR. D DOLEY MS A DEKA

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025

24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/222/2025 BY APPN. in Mat.App./15389/2024 WITH Mat.App./15389/2024 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR K AGARWAL MR. M DAS MR. M DAS	
HEARING				
2	Crl.A./85/2020 WITH LCR 1 BUNDLE. P.B-2. FIXED.	MD SAFIQU L ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
3	CRL.A(J)/105/2020 4 Y 12 M 0 D :WITH LCR 5 FILES. P.B-2. FIXED.	DINESH RAO Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
4	Mat.App./47/2023 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. B D DEKA
5	WITH Mat.App./7/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
6	WITH Mat.App./8/2023 WITH LCR .	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MRS R BEGUM MRS. M D BORUAH

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
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20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./311/2025	MANISHA MURMU Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
2	Bail Appln./312/2025	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	
3	Bail Appln./314/2025	SRI ANURAG JHA AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR M HOQUE MR S RAHMAN	PP, ASSAM
4	Bail Appln./315/2025	SANTOSH PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
5	Bail Appln./321/2025	SADIQUR ISLAM @ SADIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
6	Bail Appln./323/2025	KARTIK SAH Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
7	Bail Appln./324/2025	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM
8	Bail Appln./325/2025	DAROGA YADAV Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
<u>MOTION</u>				
9	AB/275/2025	AHIYA ALI @ AHIYA AHMED @ AHIYA ALOM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM

ADMISSION

10	WP(C)/7628/2018	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
11	WP(C)/7696/2018	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. S S ROY (GA, ASSAM, R-1,6 & 7) MR P NAYAK (SC, FINANCE, R-2,3,4,5,8,9)

BAIL HEARING (BA)

12	Bail Appln./2474/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
13	Bail Appln./2665/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
14	Bail Appln./3597/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
15	Bail Appln./105/2025 WITH OFFICE NOTE, FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM

BAIL HEARING

16	AB/2315/2024 WITH OFFICE NOTE, FIXED	SURAJIT GHOSH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
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22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025

24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



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[For Tuesday,11th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/47/2025 FIXED	ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
2	WP(C)/558/2025 FIXED	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM DY.S.G.I. SC, NHIDC
ADMISSION				
3	WP(C)/202/2021 FIXED	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
4	WP(C)/5156/2023 FIXED	NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY J M SULAIMAN MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE
5	WP(C)/56/2025 FIXED	RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
6	WP(C)/68/2025 FIXED	ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
7	WP(C)/145/2025 FIXED	NAZIM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	SC, P AND R.D. SC, A S E C
8	WP(C)/156/2025 FIXED	ABDUS SALAM AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	SC, P AND R.D. SC, S E C
ORDERS				
9	I.A.(Civil)/3662/2024 FIXED in WP(C)/5261/2024	GURUKUL EDUCATIONAL TRUST AND 3 ORS Versus DIGANTA CHOUDHURY AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. S P SHARMA K AHMED	GA, ASSAM SC, PWD

	WITH WP(C)/5261/2024	DIGANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	MR. K N CHOUDHURY(R- 7 TO 10) GA, ASSAM MR. S P SHARMA(R- 7 TO 10) K AHMED (R- 7 TO 10) SC, G M D A SC, GMC
10	WP(C)/4809/2024 FIXED	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTH A	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
11	WP(C)/6944/2024 FIXED	DWIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL
	WITH I.A.(Civil)/226/2025 in WP(C)/6944/2024	DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS	MR. M DAS	MR.A K SHARMA (R-12 TO 16) GA, ASSAM SC, NHAI MR S BHUYAN(R-12 TO 16) MR. A MOBARAQUE(R-12 TO 16) DY.S.G.I. SC, AEGCL
	WITH I.A.(Civil)/229/2025 in WP(C)/6944/2024	SRI DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS	MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL
HEARING				
12	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
13	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHA IN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS. N BORDOLOI MS.P BARUA ASSTT.S.G.I.
14	WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC

WITH
[I.A.\(Civil\)/679/2021](#)
in WP(C)/5650/2020

SANJOY SWARGIARY
Versus
HAGRAMA MOHILARY AND 27 ORS.
DILBER ALI AHMED
Versus
THE RESERVE BANK OF INDIA AND 5
ORS

MR. K N CHOUDHURY
MR. M DAS
MR. M K DAS
MR. M HUSSAIN
MR A K DAS

GA, ASSAM
SC, BTC

15 [WP\(C\)/1796/2022](#)
FIXED

MR. A PARVEZ
MR. A PARVEZ
MR. P HAZARIKA
MR. H S BORAH
MR D GOGOI (r-3,4,5,6)
MR D GOGOI (r-3,4,5,6)

16 [WP\(C\)/1765/2023](#)

SIMPLEX INFRASTRUCTURES LTD.
Versus
THE STATE OF ASSAM AND 5 ORS.

DR. ASHOK SARAF
MR. S CHETIA
MR P BARUAH
MR S J SAIKIA
MR. N N DUTTA
MR P K BORA
B SARMA
MR. G. DUTTATRAY

SC, FOREST

17 [WP\(C\)/6069/2023](#)

BADIYUT ZAMAL TALUKDAR AND 2 ORS.
Versus
THE STATE OF ASSAM AND ORS

MS. R CHOUDHURY
MRS. S ROY
MS. B. HAZARIKA

MR. K N CHOUDHURY(R-7)
MRS R BEGUM (R-8 TO 8.4)
GA, ASSAM
MR. M U MAHMUD (r-7)
MR. A S CHOUDHURY (R-8
TO 8.4)
MR. R J DAS(R-7)
MD H R AHMED(R-8 TO
8(4))
MD A SHEIKH (R-8 TO 8.4)
MRS. M SAIKIA
MR R A AHMED(R-8 TO
8.4)
MR. D J DAS(R-7)
MR S H MAHMUD (r-7)
MR S ISLAM (r-7)
MR. S. SUR (r-7)
SC, BTC
SC. REVENUE

WITH
[I.A.\(Civil\)/164/2024](#)
in WP(C)/6069/2023

SAHA ALOM TALUKDAR,
Versus
THE STATE OF ASSAM AND 9 ORS,

MR. M U MAHMUD
MR. M U MAHMUD
MR S H MAHMUD
MR S ISLAM

GA, ASSAM
GA, ASSAM
MS. R CHOUDHURY
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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18)	MR G DAS	10-02-2025	To	13-02-2025

19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
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23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/4947/2022 PART-HEARD, FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
3	WITH WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
4	WITH WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
5	WP(C)/985/2023 B/O	SAMSUDDIN AHMEED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. D K JAIN MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
6	WP(C)/160/2023 FIXED	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
HEARING				
7	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 AND WP(C)/2346/2008 (BOTH D/O), FIXED	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
8	WP(C)/5247/2022 PART-HEARD	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

9	WP(C)/3072/2014 CAVT. NO. 607/14 FIXED	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURY Res. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
10	WP(C)/1112/2015 WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KOUND MR.A JAHID
11	WP(C)/2929/2016 WITH I.A.(Civil)/1148/2016 in WP(C)/2929/2016	JYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS S.K.HAZARIKA COLLEGE, Versus JYANTA BARUAH	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT. GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1188/2016 in WP(C)/2929/2016	JYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
12	WP(C)/4378/2016 WITH LCR	THE WORKMEN OF BORAJAN TEA ESTATE Versus THE MANAGEMENT OF BORAJAN T.E. and ANR.	MR.A K HALOI MS.J R THAKUR MR.S CHAKRABARTY MR.A THAKUR	MR. M. CHOUDHURY(R-1) MR. D. DOLEY (GOVERNMENT ADVOCATE (R-2) MR. N. J. CHOUDHURY(R-1) MR. P. K. MUNIR (R-1) MR. M. K. MISHRA (R-1)
13	WP(C)/6603/2019 FIXED	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
14	WP(C)/723/2020 WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE R SARMAH
15	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
16	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./313/2025	SRI MANAB RAJKHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
2	Bail Appln./316/2025	RAJU BORAH ALIAS DILIP BORAH Versus THE STATE OF ASSAM	MR A BURAGOHAİN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
3	Bail Appln./322/2025	RAKESH BRAHMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
MOTION				
4	Crl.Pet./1123/2024 B/O	UTPAL DAS Versus BISWAJIT ROY	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. J GHOSH MR. A K DAS	
5	Crl.Pet./1124/2024 B/O	UTPAL DAS Versus BISWAJIT ROY	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS	
6	AB/3243/2024 FIXED	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. R J SARMA	PP, ASSAM
7	Crl.Pet./93/2025 FIXED	RAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S HAZARIKA	PP, ASSAM
8	AB/270/2025	MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
9	AB/271/2025	MD BIPUL HUSSAIN @ BIPUL ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
10	AB/272/2025	PRANJAL BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

11	AB/273/2025	JAYANTA MUDOI Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
12	AB/274/2025	ZOHAIN NAZ TANVEER AND 6 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI	PP, ASSAM
13	AB/278/2025	KAMAL DEKA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
14	AB/279/2025	PREM BASFOR @ ROUSHAN BASFOR Versus THE STATE OF ASSAM	MR. N ISLAM MS S PARBIN	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./305/2023 B/O	ABHIJIT LASKAR Versus THE STATE OF ASSAM AND ANR	MR M GARODIA	MR. M J BARUAH(R-2) MR. A. ALI (R-2) PP, ASSAM
16	Crl.A./358/2024 B/O	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
WITH				
I.A.(Crl.)/1022/2024 in Crl.A./358/2024		SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
17	Crl.A./44/2025	MANIK SAIKIA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
WITH				
I.A.(Crl.)/117/2025 in Crl.A./44/2025		MANIK SAIKIA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./139/2025 FIXED	AMIR ALI @ AMIRUDDIN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	MR. K SINGHA(INFORMANT) MR P J PATAR(INFORMANT) M DEVI (INFORMANT) PP, ASSAM
19	Bail Appln./186/2025 FIXED	IKRAMUL HUSSAIN @ IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
20	Bail Appln./212/2025 FIXED	TOSER ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
21	Bail Appln./219/2025 FIXED	ADHAR RAY Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	PP, ASSAM
22	Bail Appln./282/2025 FIXED	JOYDEV MAJUMDER @ JAYDEV MAZUMDAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM
BAIL HEARING				
23	AB/2722/2024 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
24	AB/3399/2024 FIXED	ZOHIRUL ISLAM SARKAR @ JOHIRUL ISLAM SARKAR Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN R ISLAM	PP, ASSAM
25	AB/72/2025 FIXED	SANJIB HRISHI Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM

26	WITH AB/70/2025	SANJIB HRISHI Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
27	AB/116/2025 WITH OFFICE NOTE, FIXED	TAYEBUR RAHMAN @ TAYEB ALI 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU A. K. KANU S W HUSSAIN	MR. K SINGHA(INFORMANT) MR P J PATAR(INFORMANT) M DEVI (INFORMANT) PP, ASSAM
28	AB/153/2025 FIXED	JONAB ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
29	AB/165/2025 FIXED	SHAYED ALI SHEIKH Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
30	Crl.Pet./406/2023 B/O	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR D K BHATTACHARYYA (r-1,2,3) S ACHUMI (r-1,2,3) MS. K BHARALI PP, ASSAM
31	I.A.(Civil)/556/2023 WITH LCR, FIXED in RFA/44/2022 WITH RFA/44/2022	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD	
32	I.A.(Crl.)/665/2024 AB 3239/2019(D/O), WITH OFFICE NOTE, FIXED in AB/3239/2019	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS. MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM PETITIONER IN PERSON	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
33	I.A.(Crl.)/692/2024 WITH LCR 3 FILES, FIXED in Crl.A./233/2024 WITH Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
34	I.A.(Crl.)/5/2025 IN AB/2355/2019 (SINCE D/O), WITH OFFICE NOTE in AB/2355/2019	MAHIDUL ISLAM Versus THE STATE OF ASSAM MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	M M RAHMAN MR. A HOQUE PETITIONER IN PERSON	PP, ASSAM
35	I.A.(Crl.)/109/2025 in Crl.Rev.P./809/2025 WITH Crl.Rev.P./809/2025 (Filing Number)	BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR J H SAIKIA	PP, ASSAM
36	I.A.(Crl.)/110/2025 in Crl.Rev.P./811/2025 WITH Crl.Rev.P./811/2025 (Filing Number)	BHASKAR DAS Versus MANABENDRA DAS AND ANR BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR JAKIR HUSSAIN SAIKIA MR J H SAIKIA	PP, ASSAM
37	I.A.(Crl.)/1203/2023 (AS FIRST ITEM), LCR 4 FILES, P.B.-1, FIXED in Crl.A./109/2020 WITH Crl.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM

38	Crl.Rev.P./389/2010 WITH LCR 6 FILES, FIXED	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
39	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
40	Crl.Rev.P./165/2018 WITH LCR 4 FILES, FIXED	KANAK CHANDRA BORDOLOI Versus STATE OF ASSAM AND ANR.	MR. A SARMA MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY	MR. D SAIKIA (R2) MR. B PHUKAN (R-2) MR. B DEKA (R2) MR. M K DAS (R-2) MR. P M KALITA (R2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
41	Crl.A./147/2019 WITH LCR 2 FILES, FIXED	NAWAL KISHORE SARDA Versus MD OSMAN ALI AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. J ALI MD R ISLAM	MR P CHOUDHURY(R-1) MR R SARMA (R-1) MR. P SENGUPTA(R-1)
42	RFA/8/2021 WITH LCR, FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MRS R DEKA MR D BHATTACHARYA MR H K SARMA MR B DAS	MR. I H BARBHUIYA MS R RAJKHOWA
	WITH I.A.(Civil)/1234/2021 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR B DAS MR. L K BORAH MR. A GAUTAM	FOR CAVEATOR
	WITH I.A.(Civil)/1011/2022 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS.	SC, APDCL MR. B D DEKA	
43	Crl.A./171/2021 3 Y 4 M 28 D :WITH LCR 5 FILES, P.B.-1, FIXED	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
44	Crl.Rev.P./350/2022 WITH LCR 2 FILES	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
45	Crl.A./274/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, B/O	MD ABU SAMA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MD. S Z B AKLAS	MR H R A CHOUDHURY (r- 2) MR. A AHMED (r-2) MR. I U CHOWDHURY (r-2) PP, ASSAM

46 [I.A.\(CrI.\)/436/2023](#)
WITH LCR 3 FILES, B/O
in CrI.A./180/2023

ROBINA KHATUN AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MR SARFRAZ NAWAZ
MS. U NANDA
MR. I U CHOWDHURY
MS. J GHOSH
MR S A BARBHUYAN
MR RITURAJ TIWARI
MS. S. CHANDA

PP, ASSAM

WITH

[CrI.A./180/2023](#)

ROBINA KHATUN AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MR SARFRAZ NAWAZ
MR. I U CHOWDHURY
MR S A BARBHUYAN

PP, ASSAM

47 [CrI.Pet./127/2024](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

AVINASH BHARTIA AND ANR
Versus
THE CENTRAL BUREAU OF
INVESTIGATION

MR. M PHUKAN
MR. K K DUTTA
MR. B GOGOI
MR P NAYAK
MR A CHALIHA
MS. RUKMINI BARUA
MS. PADMINI BARUA
MR P TALUKDAR

SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
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10)	MR. B NATH	11-02-2025	To	28-02-2025
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13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./611/2023 PART-HEARD, FIXED	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
2	CRP/104/2024 PART-HEARD, WITH Tr.P.(C)./92/2024 (D/O), FIXED	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	MR SISHIR DUTTA(R-1 TO 13) MR. A DAS (R-14) MR B PATHAK (R14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MS S MOCHAHARI(R-1 TO 13) MS K BORAH(R-1 TO 13) MR V KUMAR (R14) MR S DUTTA (R-1 TO 13) MR. T SARMA (R-14)
	WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	
3	CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	MR. A DAS (R-1) MR B PATHAK (R2) MS N RAHMAN (R-1) MR. N I KHAN (R-1) MRS P D KHATANIAR (R-1) MR V KUMAR (R2) MR. T SARMA (R-1)
	WITH I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
4	WP(C)/2227/2019 B/O	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE

5	WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
6	WP(C)/6408/2022 B/O	JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
7	WP(C)/3920/2023 FIXED	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
	WITH I.A.(Civil)/605/2024 in WP(C)/3920/2023	PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
8	WP(C)/3092/2024 B/O	MD. KAMRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU MR. K H KHANDAKAR(R-5) MR G BORDOLOI (R-5) MR. K M HASSAN(R-5) MS N J BEGUM(R-5) MS. J BURAGOHAIR(R-5) MS A MESEN(R-5)
9	WP(C)/3737/2024 B/O	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.
10	WP(C)/3856/2024 FIXED	MAHESH CH. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
11	WP(C)/4362/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
ORDERS				
12	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA
13	Cont.Cas(C)/87/2021 B/O	SUMITRA DEVI Versus MADHAV CHANDRA DEKA AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	MR. R MAZUMDAR (R4) MR H BEZBARUA (R4)
14	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
15	WP(C)/4505/2023 B/O	MADHUMITA DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA	SC, SEC. EDU. SC, FINANCE
16	WP(C)/6978/2023 B/O	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
17	Cont.Cas(C)/34/2024 FIXED	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
18	Cont.Cas(C)/472/2024 FIXED	DIPAK CH. NATH AND 5 ORS. Versus MAMATA HOJAI	MR. J PATOWARY	
19	I.A.(Civil)/3644/2024 FIXED in WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU

	WITH WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
20	WITH WP(C)/4006/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5484/2024 FIXED	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
HEARING				
22	RSA/46/2016 PART-HEARD, WITH LCR, FIXED	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA	MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM
	WITH MC/54/2016 in RSA/46/2016	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA MR. S ALAM	
23	MACApp./168/2020 PART-HEARD, WITH LCR 2 FILES, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
24	WP(C)/4917/2021 PART-HEARD, FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
25	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
26	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
27	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

28 [RSA/134/2019](#)
WITH LCR, WITH OFFICE NOTE,
WITH CAVTT./300/2019, FIXED

SHRI PINAKI PRASAD BISWAS AND 4
ORS.

Versus

SMTI. MANDIRA DANDA AND 10 ORS

MR. D BARUAH
MS. N UPADHYAY
MS. A BORGHAIN

MR D CHOUDHURY
MR A D CHOUDHURY
MR. S BANIK
MR. T CHAKRABORTY
MR. P DUTTA
MR A DUTTA
A N HUSSAIN
MS S BORA
FOR CAVEATOR

WITH

[I.A.\(Civil\)/1822/2022](#)
in RSA/134/2019

SHRI PINAKI PRASAD BISWAS AND 3
ORS.

Versus

SMTI. MANDIRA DANDA AND 10 ORS.

MS. N UPADHYAY

MR D CHOUDHURY

WITH

[I.A.\(Civil\)/3305/2022](#)
in RSA/134/2019

SHRI PINAKI PRASAD BISWAS AND 3
ORS.

Versus

SMTI. MANDIRA DANDA AND 10 ORS

MS. N UPADHYAY
MS. N UPADHYAY
MS. A BORGHAIN

MR D CHOUDHURY
MR. S BANIK

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
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24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/78/2010 (HEARING), WITH LCR	MD.TAZIMUDDIN AHMED Versus MD. SAHABUDDIN AHMED and 6 ORS	MR.B C DAS MR. J H SAIKIA	MRS.K DEKA MS.P CHOUDHURY
	WITH MC/1320/2010 in RSA/78/2010	MD. TAZIMUDDIN AHMED, Versus MD. SAHABUDDIN AHMED and 6 ORS,	MR.B C DAS MR. J H SAIKIA	
2	RSA/255/2010 (HEARING), WITH LCR, FIXED	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
ADMISSION				
3	WP(C)/1792/2024 PART-HEARD, FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD

4	WP(C)/3562/2020 FIXED	JAGADISH BEZ BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, G.H.C
	WITH WP(C)/1055/2023	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
	WITH WP(C)/1884/2023	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
	WITH WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
	FAO/81/2024 FIXED	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS Versus HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	MR. M DUTTA MR N AHMED S BASUMATARY
	WITH I.A.(Civil)/3418/2024 in FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS Versus HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
	WP(C)/2755/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/3290/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
ORDERS				
	Review.Pet./90/2020 in RSA/150/2017 (D/O), WITH LCR, B/O	ABDUL JALIL LASKAR Versus AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED
	RSA/30/2024 WITH RSA/103/2017(D/O), WITH LCR, FIXED	NAWAB KHAN AND ANR. Versus THE LEGAL HEIRS OF PHATIK CHANDRA DAS AND ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S H MAHMUD MR. R ISLAM MR S ISLAM MR. S. SUR MS. B CHETIA	
	I.A.(Civil)/1854/2024 WITH LCR, FIXED in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY

	WITH RSA/162/2010	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A-3,4C,4D)	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH I.A.(Civil)/1853/2024 in RSA/162/2010	ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	WITH I.A.(Civil)/1855/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1856/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1857/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
		HEARING		
14	RSA/241/2015 WITH LCR	SRI PRAN GOPAL SINGHA Versus SRI PALAK DEB	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MRB KAUSHIK MR A B DEY	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/397/2018 in RSA/241/2015	PRAN GOPAL SINGHA Versus PALAK DEB	MR. S C KEYAL MS. P BARUAH	
	WITH I.A.(Civil)/2160/2022 in RSA/241/2015	SRI PALAK DEB Versus SRI PRAN GOPAL SINGHA.	MR. S K GHOSH MS F AHMED	MR. S C KEYAL
15	RSA/39/2016 WITH LCR, FIXED	ON THE DEATH OF SUSHIL KUMAR SEAL HIS LEGAL HEIRS SHRI SHOUMEN SARMA AND ORS Versus MD ABDUR RAHMAN and ORS	M ALAMGEER MR.A ALAM MR SK N MAHAMMAD	MR. S C BISWAS MR.S HOQUE MR. A RAHMAN MR. A RAHMAN MR A HAQUE MR.E HUSSAIN
16	RSA/161/2016 WITH LCR	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MD ASLAM MD ASLAM MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1)(r-3 (i),(ii),(iii)) MS K SARMA(r-3 (i),(ii),(iii)) MR.R JAIN(R-1)
17	CRP/36/2017 CAVT. NO. 1586/16 WITH LCR	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY	MR.J SARMA FOR CAVEATOR

	<p>WITH I.A.(Civil)/3324/2022 in CRP/36/2017</p>	<p>ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS.</p> <p style="text-align: center;">Versus</p> <p>M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.</p>	<p>JYOTISH DAS</p>	<p>MR. J SARMAH</p>
	<p>WITH I.A.(Civil)/3325/2022 in CRP/36/2017</p>	<p>ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS.</p> <p style="text-align: center;">Versus</p> <p>M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.</p>	<p>JYOTISH DAS</p>	<p>MR. J SARMAH</p>
	<p>WITH I.A.(Civil)/3326/2022 in CRP/36/2017</p>	<p>ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS.</p> <p style="text-align: center;">Versus</p> <p>M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.</p>	<p>JYOTISH DAS</p>	<p>MR. J SARMAH</p>
18	<p>RSA/232/2018 WITH LCR</p>	<p>MD ABDUL RAHIM AND 2 ORS</p> <p style="text-align: center;">Versus</p> <p>ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS</p>	<p>DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE MR. S DUTTA</p>	<p>MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)</p>
	<p>WITH I.A.(Civil)/2889/2018 in RSA/232/2018</p>	<p>MD ABDUL RAHIM AND 2 ORS</p> <p style="text-align: center;">Versus</p> <p>ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS</p>	<p>DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE</p>	
	<p>WITH I.A.(Civil)/1471/2021 in RSA/232/2018</p>	<p>ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS</p> <p style="text-align: center;">Versus</p> <p>MD ABDUL RAHIM AND 2 ORS</p>	<p>MR. A K TALUKDAR MR. A K TALUKDAR</p>	<p>MR K UDDIN</p>
	<p>WITH I.A.(Civil)/1921/2021 in RSA/232/2018</p>	<p>MD ABDUL RAHIM AND 2 ORS</p> <p style="text-align: center;">Versus</p> <p>ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS</p>	<p>MR. N DHAR MR K UDDIN MR. T U LASKAR</p>	<p>MR. A K TALUKDAR</p>
	<p>WITH I.A.(Civil)/2483/2021 in RSA/232/2018</p>	<p>ON THE DEATH OF MUF AJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS</p> <p style="text-align: center;">Versus</p> <p>MD ABDUR RAHIM AND 7 ORS.</p>	<p>MR. A K TALUKDAR MR. S ISLAM MR S I KHAN</p>	<p>DR. B AHMED GA, ASSAM</p>
19	<p>RSA/250/2018 WITH LCR</p>	<p>MD FAIZUR RAHMAN CHOUDHURY</p> <p style="text-align: center;">Versus</p> <p>SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS</p>	<p>MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR</p>	<p>MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)</p>
20	<p>MACApp./585/2019 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LTD</p> <p style="text-align: center;">Versus</p> <p>SRI PARTHA PRATIM HAZARIKA AND 4 ORS</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	<p>MR. M DUTTA MR. R DUBEY MR M BEZBARUAH MRS K M SAIKIA MS. A B KAYASTHA MR A BRAHMA MS M BAISHYA FOR CAVEATOR MR. C P SHARMA</p>

21	WITH MACApp./384/2019	SRI PARTHA PRATIM HAZARIKA Versus MR. BIJAY BHARGAVA AND 4 ORS.	MR M BEZBARUAH MR H K DAS MR. D J DAS MR A BRAHMA MR. R D LAL MR. M PANDIT MR. C P SHARMA	MS N NATH MR. M DUTTA MRS K M SAIKIA MS. C MOZUMDAR (R3) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)
22	RSA/55/2020 WITH LCR	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	MR. P S DEKA MR. B K BHAGAWATI
	WITH I.A.(Civil)/749/2020 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	
	WITH I.A.(Civil)/541/2021 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI	
23	RSA/22/2021 WITH LCR	MD. ATOWAR RAHMAN DEWAN AND 2 ORS. Versus MUSTT. MIRA BEGUM AND ANR.	MR. L TALUKDAR MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE	MR G KAKOTI MR. P THAKURIA
24	MACApp./342/2021 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
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18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025

25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./320/2025	AKTAR ALI @ AKHTAR HUSSAIN @ ABBAS AND 2 ORS. Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
MOTION				
2	AB/172/2025 B/O	AKKAS ALI Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. D K AGARWALA	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3462/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
4	Bail Appln./3591/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
5	Bail Appln./3844/2024 WITH CASE RECORD(SCANNED COPY), B/O	GURVINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
6	Bail Appln./3929/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIJOY DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM
BAIL HEARING				
7	AB/2501/2024 FIXED	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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3)	MR. B K DAS	05-02-2025	To	28-02-2025
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14)	MR B PRASAD	10-02-2025	To	12-02-2025
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19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./396/2022 WITH LCR, B/O	SMTI MAKAN DUTTA and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD.,	MR S C PANDIT	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
HEARING				
2	MACApp./59/2011 PART-HEARD, WITH LCR, FIXED	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
3	MFA/110/2013 PART-HEARD, WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
4	WITH MFA/109/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
5	MFA/115/2013 PART-HEARD, WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
6	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
7	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
8	MFA/25/2012 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. SIDDIQUE ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	

	WITH MC/751/2012 in MFA/25/2012	ORIENTAL INSURANCE CO. LTD. Versus MD. SIDDIQUE ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
9	MFA/23/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus ANOWAR HUSSAIN and ANR	MR.S S SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
10	MFA/30/2013 WITH LCR	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
	WITH MC/472/2013 in MFA/30/2013	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
11	CRP/17/2014 WITH LCR	BHANWARILAL SWAMI and ANR Versus M/S CHOUTHMAL RADHAKISHAN and ANR.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR.P MAHANTA MS.P SAHARIA MR.T C KHETRI MR.R K BORTHAKUR
12	CRP/151/2014 WITH LCR	RUHIDAS PAUL Versus SMTI BASANA PAUL and 6 ORS	MR.N DHAR MR. B K SEN MR .B MALAKAR MR. T U LASKAR MR F HAQUE MR A HUSSAIN N HASAN MRJ K KAR	MR.D K DAS MR.P BHUYAN
13	CRP/179/2014 WITH LCR	RAM BAHADUR MAHATO Versus SMTI DIPTI PAUL	MR.SHEELADITYA MR.D BARUAH	MR.B C TALUKDAR MR. B SARMA
14	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA
	WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR
15	CRP/336/2014	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
16	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA
17	MFA/143/2017 WITH LCR, WITH OFFICE NOTE	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT MINARA BEGUM LASKAR and 2 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M TALUKDAR(R-1,2) MR.S D PURAKAYATHA(R-1&2) MR.S CHOUDHURY(R- 1&2)
18	Intest.Cas./3/2020 WITH LCR, FIXED	SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MRS. K DEVI MS R P BARUAH

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5793/2021 B/O	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
MOTION				
2	AB/269/2025	RAJAT MONDAL Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
ADMISSION				
3	WP(C)/7107/2021 PART-HEARD, FIXED	RAJDEEP ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
4	WP(C)/4287/2017 FIXED	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
5	WP(C)/6020/2017 FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
6	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC

7	<p>WITH WP(C)/4181/2016</p>	<p>GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR.A NATH MR.D DOLEY MS.P SHARMA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC</p>
	<p>WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016</p>	<p>LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. B CHAKRAVARTY MR. A NATH MS. A LALA</p>	<p>SC, ELEM. EDU SC, BTC</p>
8	<p>WITH WP(C)/4358/2016</p>	<p>SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR.A NATH MR.D DOLEY MS.P SHARMA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC</p>
	<p>WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016</p>	<p>JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A NATH</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC</p>
9	<p>WITH WP(C)/5158/2016</p>	<p>BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p>	<p>MS.K DEVI MS.K DAS</p>	<p>SC, BTC SC, FINANCE DEPTT.</p>
10	<p>WITH WP(C)/5176/2016</p>	<p>SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p>	<p>MS.K DEVI MS.R BARUAH MS.K DAS</p>	<p>SC, BTC SC, FINANCE</p>
11	<p>WITH WP(C)/5225/2016</p>	<p>SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS</p>	<p>MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
12	<p>WITH WP(C)/5281/2016</p>	<p>DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS</p>	<p>MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE</p>
13	<p>WITH WP(C)/261/2017</p>	<p>PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.</p>	<p>MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN</p>
14	<p>WITH WP(C)/3038/2017</p>	<p>JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.</p>	<p>MR.M DEKA MR.D K ROY</p>	<p>SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)</p>
15	<p>WITH WP(C)/3272/2017</p>	<p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017</p>	<p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>

16	<p>WITH WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75-P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
17	<p>WITH WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
18	<p>WITH WP(C)/5111/2017</p>	<p>JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.</p>	<p>MR. B SARMA</p>	<p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p>
19	<p>WITH WP(C)/5739/2017</p>	<p>RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
20	<p>WITH WP(C)/5741/2017</p>	<p>CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
21	<p>WITH WP(C)/5861/2017</p>	<p>JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
22	<p>WITH WP(C)/5933/2017</p>	<p>ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
23	<p>WITH WP(C)/122/2018</p>	<p>PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM</p>	<p>MR. A NATH</p>	<p>SC, EDU</p>

	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
24	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
25	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
26	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
27	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
28	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
29	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
30	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
31	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)

32	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
33	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
34	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
35	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
36	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
37	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
38	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
39	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
40	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
41	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
42	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
43	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
44	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
45	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
46	WP(C)/1521/2021 FIXED	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	MR. T C CHUTIA, ADDL. SR. GA MR. R SEKHAR(R-1,2) MR. B D CHOWDHURY (R-1,2)

47	WP(C)/2544/2022 FIXED	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
48	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
49	WP(C)/6204/2022 B/O	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
50	WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
51	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
52	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
53	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
54	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
55	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
56	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
57	WP(C)/595/2024 B/O	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
58	WP(C)/2053/2024 FIXED	MEDHABRATA BURAGOHAIN Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	SC, APSC
59	WP(C)/2537/2024 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM

60	WITH WP(C)/7743/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
61	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
62	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
63	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
64	WP(C)/4205/2024 FIXED	JAYANTA NEOG AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
65	WITH WP(C)/1683/2024	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
66	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
67	WP(C)/6333/2024 FIXED	NAZIBUR JAMAN Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. S S ROY (C.G.C) DY.S.G.I.
68	WITH WP(C)/5788/2024	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
69	WITH WP(C)/5921/2024	IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
70	WITH WP(C)/5950/2024	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
71	WITH WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
72	WITH WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
73	WITH WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
74	WITH WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.

75	WITH WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
76	WITH WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/4052/2024 in WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.
77	WITH WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
78	WITH WP(C)/6166/2024	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.
79	WITH WP(C)/6179/2024	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
80	WITH WP(C)/6185/2024	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
81	WITH WP(C)/6192/2024	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
82	WITH WP(C)/6212/2024	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
83	WITH WP(C)/6221/2024	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
84	WITH WP(C)/6231/2024	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
85	WITH WP(C)/6245/2024	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH
86	WITH WP(C)/6252/2024	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
87	WITH WP(C)/6315/2024	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
88	WITH WP(C)/6408/2024	MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
89	WITH WP(C)/6419/2024	DHANDWIP DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
90	WITH WP(C)/6432/2024	RANJAN MANDAL Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. S S ROY (C.G.C) DY.S.G.I.

91	WITH WP(C)/6436/2024	NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I.
92	WITH WP(C)/6572/2024	MAMTA SAHU Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MR. S S ROY DY.S.G.I.
93	WITH WP(C)/6727/2024	MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	MRS S BARUAH(C.G.C) DY.S.G.I.
94	WITH WP(C)/6790/2024	ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	MRS S BARUAH(C.G.C) DY.S.G.I.
95	WITH WP(C)/6808/2024	AJIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. R BORA MS R MEDHI	MRS S BARUAH (C.G.C) DY.S.G.I.
ORDERS				
96	WP(C)/2036/2024 B/O	MINAKHI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU
97	WP(C)/5801/2024 FIXED	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH
HEARING				
98	Crl.A./161/2008 PART-HEARD, LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
99	WP(C)/404/2020 PART-HEARD	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
100	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
101	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)

102 WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
103 WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
104 WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
105 WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
106 WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
107 WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
108 WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA

109	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
110	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
111	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
112	WP(C)/2556/2015 B/O	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
113	WITH WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
114	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
115	WP(C)/5642/2020 WITH LCR, FIXED	JUGESH GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C
116	WP(C)/3818/2021 FIXED	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
117	WP(C)/1454/2023	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
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10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025

16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./318/2025	MERAJUL ISLAM AND ANR Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ FARIDUL AMIN SAMIM RAHMAN	PP, ASSAM
2	Bail Appln./327/2025	SMT DEEPALI TALUKDAR AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
BAIL HEARING (BA)				
3	Bail Appln./3416/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./3877/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SRI SAWAN NAYAK Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
5	Bail Appln./3908/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
BAIL HEARING				
6	AB/3243/2023 FIXED	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
7	AB/2446/2024 FIXED	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
8	AB/2599/2024 FIXED	PALLAB HAZARIKA AND ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
9	AB/2943/2024 FIXED	SAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM

10	AB/3258/2024 FIXED	SRI PARTHA DAS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
11	AB/3259/2024 FIXED	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM
12	AB/3408/2024 WITH OFFICE NOTE, FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
13	AB/124/2025 WITH OFFICE NOTE, FIXED	KAYEM ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
14	AB/139/2025 FIXED	BASHID RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SPECIAL PP ASSAM

HEARING

15	CrI.A./50/2011 PART-HEARD, WITH LCR 1 BUNDLE, P.B.-2 , FIXED	ARUNA PHUKAN Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI N P DAS MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
	WITH I.A.(CrI.)/1140/2024 in CrI.A./50/2011	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I	MR. A K BHATTACHARYYA	SC, CBI SC, CBI
	WITH I.A.(CrI.)/1142/2024 in CrI.A./50/2011	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I. B	MR. A K BHATTACHARYYA	SC, CBI SC, CBI
16	CrI.A./220/2023 <u>1 Y 11 M 15 D</u> :PART-HEARD, LCR 3 FILES, FIXED	DILIP ROY Versus THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025

19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./326/2025	SABIR AHMED @ MD SABBIR AHMAD Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR	PP, ASSAM
MOTION				
2	Crl.Rev.P./36/2025	RATUL DUTTA Versus KALPANA CHUTIA	MR B BORA MR P S RAJA MR A B DUTTA	
3	Crl.Rev.P./37/2025	SUBHASISH SINHA Versus SUBRATA BHATTACHARJEE AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER S K SARFARAJ KARIM	
4	Crl.Pet./63/2025 FIXED	MD. NUR HUSAIN @ NUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S ISLAM S RAHMAN	PP, ASSAM SC, EXCISE DEPTT.
5	Crl.Pet./67/2025 FIXED	AHAMAD ALI @ AHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
6	Crl.Pet./117/2025	AMDADUL HOQUE @ ANZAR ALI Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM
7	Crl.Pet./118/2025	JOLAI MIA @ JONAI MIA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
8	Crl.Pet./119/2025	SRI GUNADHAR TAMULI, Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
9	Crl.Pet./120/2025	BIJOY KUMAR NATH AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
10	Crl.Pet./121/2025	SIDDHARTHA SARMAH Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
11	Crl.Pet./122/2025	FAIZUL ALI Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM

12	Crl.Pet./123/2025	JEHERUL @ JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
13	Crl.Pet./124/2025	SRI ACHINTYA KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	PP, ASSAM
14	Crl.Pet./125/2025	SRI KHANSWRANG DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
15	Crl.Pet./126/2025	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
16	Crl.Pet./127/2025	AGNIGARH NEWS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
17	Crl.Pet./128/2025	ABDUL HASIB AND ANR Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM
18	Crl.Pet./129/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM
19	AB/276/2025	SRI BHARAT BORAH ALIAS SRI RAJIB BORAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
20	AB/277/2025	NOWSHER ALI @ NOSAR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M ALI H R KHAN AKHINUR ISLAM	PP, ASSAM
21	AB/280/2025	ANIL SAIKIA Versus THE STATE OF ASSAM	MR R DHAR MRS. A BASUMATARY	PP, ASSAM
ADMISSION				
22	Crl.Pet./944/2019 FIXED	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
WITH				
23	Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
24	Crl.Pet./901/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
25	Crl.Pet./1115/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	DIPANKAR DEY Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
26	Tr.P.(Crl.)/21/2024 FIXED	DEBASISH BHATTACHARJEE Versus PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. B J MUKHERJEE MS R SAHA
27	Crl.Pet./325/2024 FIXED	NABA KUMAR GOSWAMI Versus MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR A K AHMED MS P KAKATI
BAIL HEARING (BA)				
28	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
29	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
30	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

31	Bail Appln./3411/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
32	Bail Appln./3527/2024 WITH OFFICE NOTE, FIXED	RAHUL HAZARIKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	Bail Appln./3599/2024 B/O	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
34	Bail Appln./57/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	ALHAJJ I UDDIN (R-2) MR ROBIUL HOQUE(R-2) PP, ASSAM
35	Bail Appln./97/2025 B/O	MRS SIMA BEGOM AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
36	Bail Appln./189/2025 FIXED	SRI BIPLAB MAZUMDER @ BIPLAB MAZUMDER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	Bail Appln./211/2025 FIXED	SRI PRASANTA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM	MR. L GOGOI	MR. D GOGOI(SPL. PP, WILDLIFE, ASSAM)
38	Bail Appln./233/2025 FIXED	MANABJYOTI BORA Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
39	Bail Appln./266/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BISHNURAM BORO Versus THE STATE OF ASSAM AND ANR.	MR. M DUTTA MR K M BORA	PP, ASSAM
BAIL HEARING				
40	AB/9/2025 FIXED	HANNAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	PP, ASSAM
41	AB/62/2025 FIXED	MD SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
42	AB/168/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
ORDERS				
43	Crl.A./294/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
	WITH I.A.(Crl.)/850/2024 in Crl.A./294/2024	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
44	I.A.(Crl.)/660/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./226/2024	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
	WITH Crl.A./226/2024	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
45	I.A.(Crl.)/851/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM

	WITH Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
46	I.A.(Crl.)/924/2024 FIXED in Crl.Rev.P./8597/2024 WITH Crl.Rev.P./8597/2024 (Filing Number)	KUSHAL NATH Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
47	I.A.(Crl.)/1190/2024 FIXED in Crl.Rev.P./436/2024 WITH Crl.Rev.P./436/2024	KUSHAL NATH Versus THE STATE OF ASSAM AND ANR (B) BHADESHWAR DAS AND 6 ORS Versus PRASANTA RAJKHOWA AND 4 ORS	MR J HUSSAIN	MR. A DHANUKA (FOR ALL RESPONDENTS)
48	I.A.(Crl.)/2/2025 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./2/2025 WITH Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS) PP, ASSAM
		MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
HEARING				
49	Crl.A./75/2023 6 Y 6 M 25 D.:(TOP OF THE LIST), LCR 2 FILES, FIXED WITH I.A.(Crl.)/165/2023 in Crl.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
		IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
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12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025

21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./83/2011 (AT 10:30 AM)	NATIONAL INSURANCE CO. LTD., Versus SMTI. DIPTÉE CHOUDHURY and 3 ORS,	MR.S S SHARMA MR.R K BHATRA MR A SAIKIA MR.V SHARMA	MR.M KALITA
ADMISSION				
2	CRP(IO)/41/2020 FIXED	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
ORDERS				
3	MACApp./48/2020 WITH LCR, B/O	SANDEEP KR. MAHANTA Versus THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 3 ORS	MR H DAS MR. B C DEKA	MS S MOCHAHARI MR P DEKA (r-3) MR SISHIR DUTTA MS. M CHOUDHURY MR. A BHATTACHARYYA MR. C SHARMA
4	WITH MACApp./107/2020	SANDEEP KR. MAHANTA Versus THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 4 ORS	MR H DAS MR. B C DEKA	MS. R D MOZUMDAR (R-3) MR. A BHATTACHARYYA MS. C MOZUMDAR (R-3) MR. S P SHARMA (R-3)
5	MACApp./438/2024 WITH LCR, B/O	ANJUMANI HALADAR @ HALDAR AND 3 ORS. Versus LIBERTY GENERAL INSURANCE COMPANY LTD AND ANR. B	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
HEARING				
6	MFA/62/2013 WITH LCR	UNION OF INDIA Versus M/S. FUEL SOURCES INDIA PVT. LTD.	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
7	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA

8	CRP/428/2013	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
9	CRP/363/2014	UNION OF INDIA Versus M/S PATEL ENGINEERING LTD.	MSB DEVI MR.B SARMAH MR. K GOGOI	MR. K P MAHESWARI MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. M SHARMA
10	MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
11	MACApp./71/2015 WITH LCR	MD KUTUB UDDIN BARBHUYAN Versus MD BAHAR UDDIN and 2 ORS	MR.G UDDIN MR.S AHMED MS.M BURAGOHAIN	MR.S K SINGHR-1 MR.U DUTTA(R-3) MR N J DUTTA MR.A UDDIN(R-2) MS.A DAS(R-3)
	WITH			
12	MACApp./4/2017	MUSST LILUFA BEGUM and ANR Versus MD BAHAR UDDIN and 2 ORS	MR.G UDDIN MR.S AHMED MS.M BURAGOHAIN	MR.S K SINGH MR.U DUTTA MR.A UDDIN MS.A DAS
13	MACApp./80/2015 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus SMT SALO KARMAKAR and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.S K TALUKDAR(R-1 to 5) MR.M SAIKIA(R-1 to 5) MS.H DASR-1 to 5 MR.D BANIA(R-1 to 5)
14	MACApp./236/2015 WITH LCR	BISWAJIT BARDHAN Versus HUSSAIN AHMED CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3) MRN BHUYAN(R-3)
15	MACApp./273/2015 WITH LCR	THE STATE OF ARUNACHAL PRADESH Versus SMT. REJINA SONOWAL and 3 ORS,	GA, AP	MR.A K GUPTA
	WITH			
	CO/1/2018 in MACApp./273/2015	SMT REJINA SONOWAL Versus THE STATE OF ARUNACHAL PRADESH	MR. A K GUPTA MR. R S MISHRA	MR. N N B CHOUDHURY GA, AP
16	MFA/16/2017 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S FUEL SOURCES INDIA PVT LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
17	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH			
	CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
18	MACApp./332/2021 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
	WITH			
19	MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
20	MACApp./267/2022 WITH LCR, FIXED	MD. JANIK ALI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA	MR. R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
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23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/2529/2022 BY SLIP	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
2 I.A.(Civil)/2223/2024 BY SLIP in WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
WITH 3 WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
WITH 4 WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
WITH 5 WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.
<u>TOP OF THE LIST</u>			
6 WP(C)/2050/2016	PRADIP SAIKIA Versus THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
7 WP(C)/6337/2017 FIXED, BY SLIP	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.

ADMISSION

8	WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
	WITH I.A.(Civil)/102/2025 in WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND ORS	MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
9	WP(C)/1783/2023 IN WP(C)/1604/2018 (D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
10	WP(C)/3646/2023	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

ORDERS

11	Review.Pet./123/2024 IN WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
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HEARING

12	WP(C)/554/2023 PART-HEARD	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R- 2,3) SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025

17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Tuesday,11th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 24****[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING****LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY FROM COURT NO. 3]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7406/2023 (AT 2:00 PM), PART-HEARD, BY SLIP	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD

LEAVE NOTE OF ADVOCATES FOR 11/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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27)	MR. D K JAIN	12-02-2025	To	20-02-2025